

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.167
TO BE ANSWERED ON 21.07.2025

DEVELOPMENT AND CONSERVATION OF ANCIENT RELIGIOUS SITES IN BIHAR

167. SHRI SUDHAKAR SINGH:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the ancient religious places and temples being conserved by the Archaeological Survey of India (ASI) in Bihar, particularly in the Buxar Lok Sabha Constituency including Kaimur district;
- (b) whether the Government is considering the development and conservation of the said places, particularly in the Buxar Lok Sabha Constituency including Kaimur District;
- (c) if so, the details thereof; and
- (d) the category-wise details of total amount utilized for the said purpose during the last five years and the amount proposed to be utilized during the current year?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) There are 70 centrally protected monuments/sites including ancient religious to places and temples under the jurisdiction of Archaeological Survey of India (ASI)
- (c) in the the state of Bihar including 3 nos. in Buxar Lok Sabha Constituency. Conservation and maintenance of these centrally protected monuments/sites is a regular process and is taken up as per the requirement and availability of resources.
- (d) The details of total amount utilized for the conservation and maintenance of centrally protected monuments including religious places and temples in Bihar during the last five financial years and the amount proposed to be utilized during the current financial year are given as under:-

(Amount Rs. in Crore)		
S. No.	Year	Expenditure incurred
1.	2020-21	1.23
2.	2021-22	3.35
3.	2022-23	9.00
4.	2023-24	16.00
5.	2024-25	5.33
6.	Allocation for 2025-26 (up to 15/07/2025)	4.50
